

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.373/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company	State Bank of India -Vs- Adhunik Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Sidhanta Sharma, Adv } On behalf
2) Mr. Namrati Bose, Adv } of
Corporate Debtor

22/9/17

I) Sumit Devroalia, PCA

} RP
(Resolution Professional)

Sumit Devroalia
22-9-17

ORDER

Ld. Pr. CA on behalf of RP and the Ld. Counsel for the corporate debtor are present.

Ld. Pr. CA on behalf of RP submitted that 2nd progress report has been filed. It is on record. Next CoC meeting is to be held either on 9th or 10th October, 2017.

List it on 06/11/2017.

sd/-
(Jinan K.R.)
Member (Judicial)